

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6135
ANSWERED ON:03.05.2010
FIFTH GENERATION FIGHTER AIRCRAFT
Yadav Shri Dharmendra

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has signed agreement with Russia for co-development of the Fifth Generation Fighter Aircraft;
- (b) if so, the details thereof; and
- (c) the terms of agreement regarding foreign investment limit in the project?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) Yes, Madam. The Inter-Government Agreement (IGA) was signed on 18th October 2007 with equal partnership for co-development of the Fifth Generation Fighter Aircraft.
- (b) The Project is for co-development and co-production of a Fifth Generation Fighter Aircraft jointly with Russian partners. The Project envisages both twin and single seater combat aircraft for IAF.
- (c) Financing of the Project during implementation stage will be subscribed to by the parties based on the principle of equal contribution.